Annexure – 8

Name of the corporate debtor: Lakhari Resources Private Limited; Date of commencement of CIRP: 22/08/2025; List of creditors as on: 09/09/2025

List of operational creditors (Other than Workmen and Employees and Government Dues)

(Amount in ₹)

NI NI						No.	<u>s</u>
NIL							SI. Name of creditor Details of claim
NIL				receipt	Date of	received	Details o
NE.				receipt claimed of claim	Amount	ved	of claim
NI.			admitted	of claim	Amount		
ZI.				claim	Date of Amount Amount Nature of Amount		D
NE.	interest	security	by	covered	Amount		etails of cla
NIC.			guarantee party? share	covered covered by related	Amount Whether		Details of claim admitted
NIC.			party?		Whether		
NIC N		င္ပင	share in	voting	% of		
NIL					claim	contingent	Amount of
NE			set-off	that may be	dues,	it any mutual claim not claim under	Amount of
NE.					admitted	claim not	Amount of
NE.					admitted verification	claim under	Amount of Amount of Amount of Remarks, i
NE.						any	Remarks, i

Jitender Kothari

Interim Resolution Professional of Lakhari Resources Private Limited-In CIRP

Reg. No.: IBBI/IPA-001/IP-P00540/2017-18/10965 AFA No. AA1/10965/02/311225/107315 Valid upto 31/12/2025

